

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Tuscan Consultants and Developers Pvt. Ltd.

MAIN PETITION NUMBER : CP(IB)/81(CHE)2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/414(CHE)2024

ORDER

Shri. Amir Bhavani. Ld. Counsel for the Applicant.

This application has been filed seeking directions to the Respondents to provide the details/documents/records and to extend co-operation.

Applicant is directed to serve the copy of the application on the Respondents and file Affidavit of Service.

List the application on **11.03.2024** for appearance/reply.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs